

FIR No.24090/19  
PS Laxmi Nagar

10.08.2020

Present: Sh. Ravindra Narayan,, Ld. Counsel for applicant (through video conferencing).

In view of the directions contained in the Office Order No. 26/DHC/2020 Dated 30.07.2020 of the Hon'ble High Court of Delhi, the present application for releasing vehicle bearing no. DL-1SAE-0219 on superdari is taken up for hearing through video conferencing.

Second reply filed by the IO. Same is perused.

As per the reply, the applicant has already taken the insurance claim qua vehicle bearing registration no. DL-1SAE-0219.

At this stage, Ld. Counsel for applicant submits that he wants to withdraw the present application.

Heard.

In view of the abovesaid reasons, the present application is dismissed as withdrawn.

Application is disposed of accordingly.

  
( RENU CHAUDHARY)

MM-04/East/KKD/Delhi/10.08.2020